

# ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/20675/2024	MANSA DEVI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /44 /2024 () //
2	D-BLAPL/20677/2024	RITIK KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 () //
3	D-BLAPL/20686/2024	ASHOK PRASAD @ SRIVASTAV VS STATE OF ODISHA	SOUGAT DASH VS	JHIRPANI P.S. /33 /2024 () //
4	D-BLAPL/20689/2024	JAYANTI THAPA @ JAYANTEE THAPA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /290 /2023 () //
5	D-BLAPL/20691/2024	SIBU @ SIBO MUNDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARBIL /88 /2018 () //
6	D-BLAPL/20701/2024	VANDALAM MONGU @ V. MONGU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /57 /2022 () //
7	D-BLAPL/20703/2024	BAPI @ SUBRAT NAYAK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	DHENKANAL SADAR /172 /2021 () //
8	D-BLAPL/20704/2024	BIJAY BEHERA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	TALABANIA /85 /2024 () //
9	D-BLAPL/20710/2024	PABINA SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /422 /2023 () //
10	D-BLAPL/20712/2024	PRUTWIRAJ SAHU @ PRUTHIVI RAJ SAHU @ PRUTHIBI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /182 /2024 () //
11	D-BLAPL/20716/2024	KULU BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /242 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-BLAPL/20717/2024	DHIRMAN PARAJA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	DASMANTAPUR /178 /2023 () //
13	D-BLAPL/20718/2024	GANESH CHANDRA DIGAL VS STATE OF ODISHA	SANKET KANUNGO VS	BHANJANAGAR /593 /2024 () //
14	D-BLAPL/20721/2024	RAHUL @ PABITRA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /290 /2024 () //
15	D-BLAPL/20729/2024	SHYAM SUNDAR MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /134 /2024 () //
16	D-BLAPL/20730/2024	NABIN KANHAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /147 /2023 () //
17	D-BLAPL/20731/2024	PURNA CHANDRA JHANKAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000082/2023
18	D-BLAPL/20732/2024	SABAN KUMAR NAYAK VS STATE OF ODISHA	DR SUBRAT KUMAR SAHU VS	DIGAPAHANDI /32 /2023 () //
19	D-BLAPL/20733/2024	RISHI @ GYANARANJAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	NIMAPADA /254 /2022 () //
20	D-BLAPL/20734/2024	BIDYADHAR BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /364 /2024 () //
21	D-BLAPL/20739/2024	BIMALANANDA BHUYAN VS STATE OF ODISHA	PRATIK DASH VS	EOW,BHUBANESWAR /10 /2020 () //
22	D-BLAPL/20740/2024	BIBHU KALAYAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATKURA /498 /2023 () //
23	D-BLAPL/20747/2024	SOUMYA RANJAN PANDA	SOMANATH MITRA	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	D-BLAPL/20750/2024	STATE OF ODISHA RANJU JYOTI	AMULYA RATNA PANDA	// BASTA /242 /2021
		VS	VS	()
25	D-BLAPL/20751/2024	STATE OF ODISHA PITAR TAKRI	AMULYA RATNA PANDA	// SEMILLIGUDA /75 /2024
		VS	VS	()
26	D-BLAPL/20752/2024	STATE OF ODISHA HIRAN NAG	SIDHARTHA DAS	// KORAPUT SADAR /108 /2024
		VS	VS	()
27	D-BLAPL/20754/2024	STATE OF ODISHA PINAKI JENA	BIDYALOK MOHAPATRA	// NABARANGAPUR TOWN /223 /2024
		VS	VS	()
28	D-BLAPL/20755/2024	STATE OF ODISHA TUKUN GUPTA @ TUKUN KUMAR GUPTA	PRANAB RANJAN CHHATOI	// LAXMISAGAR P.S. /498 /2023
		VS	VS	()
29	D-BLAPL/20757/2024	STATE OF ODISHA LINGARAJ DALEI @ TINGIRI @ CHINGUDI	AMLAN SHAKTI PAUL	// AIR FIELD P.S. /102 /2020
		VS	VS	()
30	D-BLAPL/20760/2024	STATE OF ODISHA RAGHUNATH KHILLO	PRASANTA KUMAR SAHOO	// SEMILLIGUDA /120 /2022
		VS	VS	()
31	D-BLAPL/20761/2024	STATE OF ODISHA JAGABANDHU SAHU	JNYANANANDA PANDA	// KESINGA /105 /2024
		VS	VS	()
32	D-BLAPL/20764/2024	STATE OF ODISHA RAKESH KUMAR NAYAK	SIDDHARTH GOUTAM DAS	// LAXMISAGAR P.S. /478 /2023
		VS	VS	()
33	D-BLAPL/20768/2024	STATE OF ODISHA RAKESH KALO @ PINTU	DEEPAK PATEL	// JHARSUGUDA /119 /2024
		VS	VS	()
34	D-BLAPL/20770/2024	STATE OF ODISHA NIRMAL NAIK	SALAUDDIN KHAN	// TALCHER TOWN /516 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	D-BLAPL/20771/2024	STATE OF ODISHA SHRIRAM YADAV VS	SHUBHENDU KUMAR PARIDA VS	// //0 ()
36	D-BLAPL/20777/2024	STATE OF ODISHA SRIKANT BAGH VS	TUKUNA KUMAR MISHRA VS	// JEYPURE SADAR /191 /2024 ()
37	D-BLAPL/20780/2024	STATE OF ODISHA SANTOSH DALAI VS	TUKUNA KUMAR MISHRA VS	// JEYPURE SADAR /191 /2024 ()
38	D-BLAPL/20787/2024	STATE OF ODISHA SUSANTA MALIK VS	DIBYAJYOTI SAHOO VS	// Tantiapal Marine /100 /2024 ()
39	D-BLAPL/20797/2024	STATE OF ODISHA MITALI KABI VS	SMITA RANJAN PATNAIK VS	// BARI /514 /2023 ()
40	D-BLAPL/20798/2024	STATE OF ODISHA KISHAN PANDA VS	GOUTAM CHARAN ROUT VS	// BADABAZAR /131 /2023 ()
41	D-BLAPL/20799/2024	STATE OF ODISHA VIJAY GUPTA VS	SUNIL KUMAR PANDA VS	// //0 ()
42	D-BLAPL/20800/2024	STATE OF ODISHA LUNGURU BABULA VS	T.NARAYAN MURTY VS	// POTTANGI /117 /2023 ()
43	D-CMAPL/29803/2024	STATE OF ODISHA M/S.KAMDHENU TRADING CO. VS	ADV VS	// // ()
44	D-CMAPL/29826/2024	UNION OF INDIA KAVITANJALI TRIPATHY VS	ADV VS	// // ()
45	D-CMAPL/29834/2024	STATE OF ODISHA RATNAPRIYA DAS VS ADDL., SUB COLLECTOR BBSR	ADV VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	D-CMAPL/29839/2024	RAHASBEHARI DAS VS STATE OF ODISHA	ADV VS	// 0 //
47	D-CMAPL/29842/2024	KAMALA CHOWHAN VS STATE OF ODISHA	ADV VS	// 0 //
48	D-CMP/29819/2024	LAXMIPRIYA PATRA VS RABINDRA PARAMANIK	DWARIKA PRASAD MOHANTY VS	// 0 //
49	D-CONTC/29712/2024	MURALIDHAR MUDULI VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/29716/2024	SARASWATI KHATUA VS SOUMYASHREE PANIGRAHI, B.D.O., HATADIHI, KEONJHAR	SAMEER KUMAR DAS VS	// 0 //
51	D-CONTC/29717/2024	GAJENDRA KUMAR DAS VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/29719/2024	JASODA GIRI VS AKURA BARIK, D.E.O., BHADRAK	ADV. VS	// 0 //
53	D-CONTC/29720/2024	DR. BIPRANARAYAN MALLICK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/29721/2024	SABITA PANDA VS ER. SAMBIT KUMAR, REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
55	D-CONTC/29722/2024	SUSILA MALLICK VS DIPTIMAYEE BEHERA, BRANCH MANAGER, STATE BANK OF INDIA, PATIA BRANCH, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
56	D-CONTC/29737/2024	RAJKISHORE SAHU VS RADHA RANJAN DAS, O.A.S.	ADV. VS	// 0 //
57	D-CONTC/29752/2024	DR.BHABAGRAHI PATRI	SUBHADUTTA ROUSTRAY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SHALINI PANDIT, I.A.S.		//
58	D-CONTC/29760/2024	ANAM CHARAN JENA	PAMI RATH, SR.ADV.	//
		VS	VS	0
		VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.		//
59	D-CONTC/29766/2024	SARADA CHARAN BEHERA	ADV	//
		VS	VS	0
		MS ASWATHY, IAS		//
60	D-CONTC/29767/2024	ALEKHA PRASAD BEHERA	ASHOK DAS	//
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
61	D-CONTC/29776/2024	APARNA SINHA @ APARNA MISHRA	SMRUTISHREE PADHI	//
		VS	VS	0
		SANTOSH KUMAR ROUT, D.E.O, CUTTACK		//
62	D-CONTC/29780/2024	RANJAN ROUT	ADV	//
		VS	VS	0
		UTSAB MITRA		//
63	D-CONTC/29785/2024	PURNA CHANDRA BEHERA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
64	D-CONTC/29789/2024	RASHMI REKHA ROUT	ADV	//
		VS	VS	0
		SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR		//
65	D-CONTC/29796/2024	SACHIDANANDA MOHANTY	SARATCHANDRA SAMAL	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
66	D-CONTC/29801/2024	GANESH PRASAD BEHERA	ADV	//
		VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
67	D-CONTC/29820/2024	SADHU SAHU	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
		DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR		//
68	D-CONTC/29844/2024	MAMATA MANJARI MISHRA	ADV	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	D-CONTC/29859/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, H.E, DEPT ARAKHITA SETHI VS	ADV VS	// // ()
70	D-CONTC/29860/2024	SUSHIL KUMAR LOHANI, I.A.S. HARI MAHAKUD VS	ADV VS	// // ()
71	D-CONTC/29861/2024	SUSHIL KUMAR LOHANI, I.A.S. AKRURA MAHALIK VS	ADV VS	// // ()
72	D-CRLA/20687/2024	ASWATHY S., I.A.S. SUDHIR KUMAR RAUT VS	SAROJ KUMAR PADHY VS	// VIGILANCE PS (BERHAMPUR) /23 /2004 ()
73	D-CRLA/20692/2024	STATE OF ODISHA(VIG.) HARA PRASAD BEHERA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /152 /2015 ()
74	D-CRLA/20735/2024	STATE OF ODISHA SHYAMA SUNDAR BARIK VS	RAMESH CHANDRA MAHARANA VS	// JAJPUR TOWN /311 /2019 ()
75	D-CRLA/20736/2024	STATE OF ODISHA BIJAY RAJAK VS	RAMESH CHANDRA MAHARANA VS	// / /0 ()
76	D-CRLA/20753/2024	STATE OF ODISHA SACHIT MAHATO VS	SOUGAT DASH VS	// BISRA /39 /2024 ()
77	D-CRLA/20766/2024	STATE OF ODISHA JOSHEF RAITA VS	SUJATA JENA VS	// PATTAPUR (DIGAPAHANDI) /34 /2021 ()
78	D-CRLA/20796/2024	STATE OF ODISHA KALIA @ RAJA @ JUGAL KISHORE BHOI VS	GOUTAM CHARAN ROUT VS	// NIALI /172 /2020 ()
79	D-CRLMC/20670/2024	STATE OF ODISHA MUKESH OJHA VS	SAROJ RANJAN SUBUDHI VS	// DHARMASALA /27 /2011 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CRLMC/20672/2024	LABANGA SAHU VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BURLA /96 /2023 () //
81	D-CRLMC/20679/2024	ANIMESH BEHERA VS STATE OF ODISHA	AJIT CHANDRA MAHAPATRA VS	LALBAG /14 /2024 () //
82	D-CRLMC/20680/2024	PRAVAKAR MOHANTY VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR MISHRA VS	CUTTACK VIGILANCE /35 /2013 () //
83	D-CRLMC/20702/2024	VIKASH KUMAR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /14 /2023 () //
84	D-CRLMC/20705/2024	BISWAJIT SWAIN VS STATE OF ODISHA	PRINCEPEE RAY VS	/ /0 () //
85	D-CRLMC/20709/2024	GOMATI SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /81 /2003 () //
86	D-CRLMC/20756/2024	DR. MRINALINI DARSWAL VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	SAMBALPUR TOWN /66 /2012 () //
87	D-CRLMC/20758/2024	PRAKASH NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /522 /2022 () //
88	D-CRLMC/20763/2024	GANANATH MAHANTA VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	BALASORE VIGILANCE /44 /2007 () //
89	D-CRLMC/20767/2024	DIPU NAIK VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	NARASINGHPUR /12 /2015 () //
90	D-CRLMC/20781/2024	MEDISETTI SASHADRI VS STATE OF ODISHA(VIG.)	BHARAT BHUSAN ROURTRAY VS	/ /0 () //
91	D-CRLMC/20801/2024	MANGULI PATRA	MANAS KUMAR CHAND	BANAPUR P.S. /242 /2011

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
92	D-CRLMC/20803/2024	SHIV KUMAR SINGLA	SASWAT KUMAR ACHARYA	/ / 0
		VS	VS	0
		UNION OF INDIA		//
93	D-CRLMC/20804/2024	SUBASH AGARWAL	SASWAT KUMAR ACHARYA	/ / 0
		VS	VS	0
		UNION OF INDIA		//
94	D-CRLMC/20805/2024	MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	HARABHANGA /142 /2023
		VS	VS	0
		STATE OF ODISHA		//
95	D-CRLMC/20806/2024	MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	HARABHANGA /143 /2023
		VS	VS	0
		STATE OF ODISHA		//
96	D-CRLMP/20678/2024	BANDITA MALLICK	BRUNDABAN ROUT	/ / 0
		VS	VS	0
		THE REGISTRAR, CUTTACK		//
97	D-CRLMP/20684/2024	KIRANBALA PATI	BRAJA MOHAN SARANGI	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
98	D-CRLMP/20719/2024	SUMITRA MALLICK	NISHIKANTA MISHRA	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
99	D-CRLMP/20722/2024	RASNARA KHATUN	SUBRAJIT MOHANTY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
100	D-CRLMP/20723/2024	SWAPNA PATI	BYOMAKESH TRIPATHY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
101	D-CRLMP/20724/2024	CHINMAYA KUMAR MOHAPATRA	BYOMAKESH TRIPATHY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
102	D-CRLMP/20727/2024	MANAS RANJAN SINGH	BYOMAKESH TRIPATHY	/ / 0
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	D-CRLMP/20774/2024	STATE OF ODISHA SUPUF INDUSTRIES PVT. LTD., KHORDHA VS	RAMDAS ACHARY VS	// //0 0
104	D-CRLMP/20802/2024	STATE OF ODISHA BIBEKANANDA DASH VS	MITHUN DAS VS	// //0 0
105	D-CRLREV/20681/2024	STATE OF ODISHA MANAS RANJAN NAYAK VS	SIDDHARTH GOUTAM DAS VS	// MAHILA (BERHAMPUR) /15 /2021 0
106	D-CRLREV/20695/2024	SINGHASINI DAS SUSHANTA BADHEI @ SUSANTA BADHEI VS	PRASANTA KUMAR SAHOO VS	// SARANGADA /78 /2023 0
107	D-CRLREV/20783/2024	STATE OF ODISHA SUNIL KANHAR VS	JUGALA KISHORE PANDA VS	// NAYAPALLI P.S. /585 /2023 0
108	D-ELPET/29862/2024	STATE OF ODISHA SHANKAR ORAM VS	SUBASH MOHAPATRA VS	// // 0
109	D-FAO/29792/2024	ROHIT JOSEPH TIRKEY BULU MALLICK VS	SATYABAN SAHOO VS	// // 0
110	D-FAO/29830/2024	UNION OF INDIA DAYASHILA SAHU VS	SATYABAN SAHOO VS	// // 0
111	D-MACA/29704/2024	UNION OF INDIA SOUDAMINI CHAINI VS	PRADEEP KUMAR MISHRA VS	// // 0
112	D-MACA/29724/2024	AYODHA PRASAD SAHOO ABINASH DAS VS	DEBASISH PATNAIK VS	// // 0
113	D-MACA/29725/2024	LAXMIDHAR SAHOO NEW INDIA ASSURANCE CO. LTD VS	PRASANTA KUMAR MAHALI VS	// // 0
		DEEPAK SETHI		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	D-MACA/29726/2024	MANOJ KUMAR MOHANTY VS MADHU KUMARI MOHANTY	DEBASISH PATNAIK VS	// 0 //
115	D-MACA/29755/2024	D.M., ORIENTAL INSURANCE CO.LTD.,BALASORE VS RATHA NAYAK@NAIK	G.P.DUTTA VS	// 0 //
116	D-MACA/29757/2024	D.M, ORIENTAL INSURANCE CO. L.T.D. VS ROHIT KUMAR SAHOO	RIMJHIMBALA PATI VS	// 0 //
117	D-MACA/29813/2024	D.M, NEW INDIA ASSURANCE CO. L.TD. VS KATHRINA FRANCIS	BIJOY DASMOHAPATRA VS	// 0 //
118	D-MACA/29817/2024	D.M, NEW INDIA ASSURANCE CO. L.T.D. VS PETER LAKRA	BIJOY DASMOHAPATRA VS	// 0 //
119	D-RPFAM/29787/2024	SWARUP RANJAN SWAIN VS BAGESWARI SAHOO	ARUN KUMAR DAS VS	// 0 //
120	D-RPFAM/29788/2024	MADHUSMITA BEHERA VS AKSHAY KUMAR SETHY	DEBASISH PATNAIK VS	// 0 //
121	D-RSA/29856/2024	PADMINI NAYAK VS BIPINI NAYAK @ BIPINI BIHARI NAYAK	AKSHAYA KUMAR NAYAK VS	// 0 //
122	D-TRP(C)/29846/2024	SARMISTHA BARIK VS JANYAN RANJAN ROUSTRAY	BHAGABAT PRASAD RATH VS	// 0 //
123	D-WA/29668/2024	STATE OF ODISHA VS TARAKESWAR MOHAPATRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
124	D-WA/29672/2024	STATE OF ODISHA VS UPENDRA KUMAR BISWAL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
125	D-WA/29674/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	D-WA/29679/2024	JIBAN KUMAR DUTTA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
127	D-WA/29694/2024	TRIBIKRAM SAHU STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
128	D-WA/29708/2024	PRASANTA KUMAR MOHAPATRA STATE OF ODISHA	SAMRESH JENA,A.S.C	//
		VS	VS	0
129	D-WA/29718/2024	BIKRAM SINGH SAHOO STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
130	D-WA/29723/2024	MANARUCHI BHOI STATE OF ODISHA	SAMRESH JENA,A.S.C	//
		VS	VS	0
131	D-WA/29740/2024	BISWANATH PANDA STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
		VS	VS	0
132	D-WA/29747/2024	RAMESH CHANDRA PRUSTY STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
133	D-WA/29758/2024	SUBASH CHANDRA DAS STATE OF ODISHA	SAMRESH JENA,A.G.A	//
		VS	VS	0
134	D-WA/29770/2024	NIRAJAKANTA PRADHAN STATE OF ODISHA	SAMRESH JENA, A.S.C.	//
		VS	VS	0
135	D-WA/29798/2024	DR. SURESH CHANDRA DAS STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
136	D-WA/29811/2024	RAMAKANTA BISWAL STATE OF ODISHA	PURNA CHANDRA DAS,A.S.C	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	D-WA/29814/2024	LOKANATH SANDHA STATE OF ODISHA VS KEDAR KISHORE BALIARSINGH	DEBASIS NAYAK,A.G.A VS	// // 0 //
138	D-WA/29858/2024	UPENDRA KUMAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
139	D-WP(C)/29665/2024	NAMRATA KUMARI SAMAL VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
140	D-WP(C)/29666/2024	RASHMITA MAJHI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
141	D-WP(C)/29667/2024	SATYABRATA BISHI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
142	D-WP(C)/29669/2024 WP(C)/16894/2024	BABULA BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
143	D-WP(C)/29670/2024	SUJATA NAYAK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
144	D-WP(C)/29671/2024	TRUPTIMAYEE MODI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
145	D-WP(C)/29673/2024	PRIYA RANJAN BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
146	D-WP(C)/29675/2024	PREMANSHU KUMAR BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
147	D-WP(C)/29676/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/29677/2024	SANTOSH KUMAR AGRASINGH VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
149	D-WP(C)/29678/2024	BHADRAKANTA MAHAPRASAD MAHARANA VS APPEAL COMMITTEE, HIGH COURT OF ORISSA, CUTTACK	SAMIR KUMAR MISHRA VS	// 0 //
150	D-WP(C)/29680/2024 WP(C)/16896/2024	SANJUKTA SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
151	D-WP(C)/29681/2024 WP(C)/16881/2024	KANHU CHARAN PRADHAN VS RESERVE BANK OF INDIA	SURYAKANTA DWIBEDI VS	// 0 //
152	D-WP(C)/29682/2024	NALINI BEHERA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
153	D-WP(C)/29683/2024	RAJESH KUMAR BHOI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
154	D-WP(C)/29684/2024	DUKHABANDHU BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
155	D-WP(C)/29685/2024	UMAKANTA NATH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
156	D-WP(C)/29686/2024	DEBASIS PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
157	D-WP(C)/29687/2024	RASMITA DASH VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
158	D-WP(C)/29688/2024	DEBASIS PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
159	D-WP(C)/29689/2024	BARUN KUMAR KINDO	ASISH MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/29690/2024	BIMLA TIRKEY	ASISH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/29691/2024	WEIGHING INDIA	RAJAT KUMAR PANDA	//
		VS	VS	0
		FOOD CORPORATION OF INDIA, NEW DELHI		//
162	D-WP(C)/29692/2024	KALI PRASAD SATAPATHY	ASISH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/29693/2024	JHARANA NAYAK	ASISH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/29695/2024	KARUNAKAR ROUT	ANJAN KUMAR BISWAL	//
	WP(C)/16885/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/29696/2024	MINAKETAN PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/29697/2024	SASANGA VILLAGE KOTHA GHARA, CUTTACK	ANJAN KUMAR BISWAL	//
	WP(C)/16888/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/29698/2024	DEEPAK KUMAR SWAIN	MANOJ KUMAR PATI	//
	WP(C)/16874/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/29699/2024	MAA JAGULAI THAKURANI, CUTTACK	ANJAN KUMAR BISWAL	//
	WP(C)/16861/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/29700/2024	DHANAPATI JAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/29701/2024	SABITA BIHARI	KRISHNA CHANDRA SAHU	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :11/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	D-WP(C)/29702/2024 WP(C)/16872/2024	STATE OF ODISHA SHANI MANDIRA, SASANGA, CUTTACK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0
172	D-WP(C)/29703/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
173	D-WP(C)/29705/2024 WP(C)/16876/2024	PRAGNYA PARAMITA SAHOO VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
174	D-WP(C)/29706/2024	JASODA GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
175	D-WP(C)/29707/2024	MAMITA KUMARI PRADHAN VS DISTRICT SOCIAL SECURITY OFFICER, KANDHAMAL	BISWABIHARI MOHANTY VS	// 0 //
176	D-WP(C)/29709/2024	RAMESH KUMAR TRIPATHY VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
177	D-WP(C)/29710/2024	RAMESH KUMAR TRIPATHY VS CHAIRMAN STATE TRANSPORT AURTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
178	D-WP(C)/29711/2024	RAMESH KUMAR TRIPATHY VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
179	D-WP(C)/29713/2024	RAMESH KUMAR TRIPATHY VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
180	D-WP(C)/29714/2024	KHAGESWAR AGASTI VS STATE HEAD, KOTAK MAHINDRA BANK LTD. BBSR	BRAJA MOHAN SARANGI VS	// 0 //
181	D-WP(C)/29715/2024	SUKANTI ROUT VS THE COLLECTOR BALESWAR	MANOJ KUMAR PANDA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	D-WP(C)/29727/2024	UDAY KUMAR DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
183	D-WP(C)/29728/2024	RAMACHANDRA MUNDACHHINA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
184	D-WP(C)/29729/2024	SUMITRA SAHU VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
185	D-WP(C)/29730/2024	JITENDRA KUMAR BEHURA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
186	D-WP(C)/29731/2024	PRAFULLA KUMAR PATI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
187	D-WP(C)/29732/2024	BHASKAR RANA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
188	D-WP(C)/29733/2024	BEDANGSU UKIL VS CHAIRMAN-CUM-MANAGING DIRECTOR, COAL INIDA LIMITED	AKSHAYA KUMAR PANDEY VS	// 0 //
189	D-WP(C)/29734/2024	NIMAIN BADAI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
190	D-WP(C)/29735/2024	DURGA PRASAD KOTI VS CHAIRMAN-CUM-MANAGING DIRECTOR, COAL INDIA LIMITED	AKSHAYA KUMAR PANDEY VS	// 0 //
191	D-WP(C)/29736/2024	RAJANI KANTA BEHERA VS LIC OF INDIA LTD., MUMBAI	UMA CHARAN MISHRA VS	// 0 //
192	D-WP(C)/29738/2024	INDIRA GANDHI INSTITUTE OF TECHNOLOGY - CONTRIBUTORY PROVIDENT FUND VS CENTRAL BOARD OF DIRECT TAXES	TUSHAR KANTI SATAPATHY VS	// 0 //
193	D-WP(C)/29739/2024	MANOJ KUMAR MOHAPATRA	ASHOK KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/29741/2024	NARAYAN PRADHAN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/29742/2024	DR. UMESH PANIGRAHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/29743/2024	CHANDAN BISWAL	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/29744/2024	RINA PRADHAN	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/29745/2024	BIJAY KUMAR MALLICK	SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/29746/2024	MAHAMMED FAZIL AZIZI @ MD FAZIL AZIZI	SUNIL KUMAR PANDA	//
		VS	VS	0
		THE CHIEF MANAGER-CUM-AUTHORISED OFFICER, BBSR		//
200	D-WP(C)/29748/2024	SUBHASHREE PANIGRAHI	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/29749/2024	DARSAYEETA BEHERA	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/29750/2024	PRADEEP KUMAR MOHAPATRA	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/29751/2024	JHUNU BEHERA	SAMBEET PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/29753/2024	DHANESWAR MOHAPATRA	SAIBRATA RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/29754/2024	STATE OF ODISHA G R INFRAPROJECTS LTD, HARYANA VS	ABHISHEK DASH VS	// // 0
206	D-WP(C)/29756/2024	STATE OF ODISHA DHARMENDRA KUMBHAR VS	SHASHI BHUSAN JENA VS	// // 0
207	D-WP(C)/29759/2024	STATE OF ODISHA EASTERN INSTITUTE OF MEDICAL SCIENCE (EIMS) KHORDA VS	AJAYA KUMAR JENA VS	// // 0
208	D-WP(C)/29761/2024	STATE OF ODISHA MANJULATA MOHANTY VS	DINESH RAY VS	// // 0
209	D-WP(C)/29762/2024	STATE OF ODISHA BASANTA KUMAR MISHRA VS	RAJENDRA KRUSHNA BOSE VS	// // 0
210	D-WP(C)/29763/2024	STATE OF ODISHA RAKESH KUMAR MOHAPATRA VS	ASISH MISHRA VS	// // 0
211	D-WP(C)/29764/2024	STATE OF ODISHA SUDHA KUMARI KESHARI VS	ASISH MISHRA VS	// // 0
212	D-WP(C)/29765/2024	STATE OF ODISHA PROMILA TIRKEY VS	ASISH MISHRA VS	// // 0
213	D-WP(C)/29768/2024	STATE OF ODISHA NIROJ KUMAR SINGH VS	ASISH MISHRA VS	// // 0
214	D-WP(C)/29769/2024	STATE OF ODISHA DHANURJAYA NAIK VS	ASISH MISHRA VS	// // 0
215	D-WP(C)/29771/2024	STATE OF ODISHA PABITRA MOHAN PRADHAN VS STATE OF ODISHA	ASISH MISHRA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	D-WP(C)/29772/2024	ELINA PRIYADARSHINI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
217	D-WP(C)/29773/2024	SULOCHANA BEHERA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK	DURGESH NARAYAN RATH VS	// 0 //
218	D-WP(C)/29774/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/29775/2024	BISHNU NARAYAN NAIK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
220	D-WP(C)/29777/2024	GANGADHAR MAHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
221	D-WP(C)/29778/2024	MATIA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/29779/2024	DAMAYANTI PANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	D-WP(C)/29781/2024	MANJULA NANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
224	D-WP(C)/29782/2024	BIJAYA KUMAR PARIJA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/29783/2024	HAREKRUSHNA SAMAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/29784/2024	TRINATH SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/29786/2024	RATNAKAR CHHOTRAY	DURGESH NARAYAN RATH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WP(C)/29790/2024	STATE OF ODISHA SANATAN NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
229	D-WP(C)/29791/2024	STATE OF ODISHA GOLEKHA DHAL	RAKESH KUMAR MALLICK	//
		VS	VS	0
230	D-WP(C)/29793/2024	MANAGING DIRECTOR, DE LAGE LANDEN FINANCIAL SERVICES LTD.,MUMBAI GAGAN BIHARI SWAIN	PRONOY MOHANTY	//
		VS	VS	0
231	D-WP(C)/29794/2024	STATE OF ODISHA AKSHAYA MOHAPATRA	DURGA CHARAN DEY	//
		VS	VS	0
232	D-WP(C)/29795/2024	UNION OF INDIA RAJENDRA NATAH NAYAK	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
233	D-WP(C)/29797/2024	STATE OF ODISHA TAPAN KUMAR RAY	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
234	D-WP(C)/29799/2024	STATE OF ODISHA PHAGUBHUSAN DAS	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
235	D-WP(C)/29800/2024	STATE OF ODISHA MADAN MOHAN PRADHAN	INDRAMANI SAHOO	//
		VS	VS	0
236	D-WP(C)/29802/2024	STATE OF ODISHA PHAGUBHUSAN DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	0
237	D-WP(C)/29804/2024	STATE OF ODISHA AKSHAYA KUMAR ROUT	LAXMIKANTA MOHANTY	//
		VS	VS	0
238	D-WP(C)/29805/2024	STATE OF ODISHA BABAJI MAHAPATRA	PRAVAT KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/29806/2024	STATE OF ODISHA KULDHAR BHAINSA VS	PRITAM KUMAR MOHANTY VS	// // 0
240	D-WP(C)/29807/2024	STATE OF ODISHA DUTIKRUSHNA PARADHAN VS	PRAVAT KUMAR PANDA VS	// // 0
241	D-WP(C)/29808/2024	STATE OF ODISHA SUBAL KUMAR CHAND VS	PRAVAT KUMAR PANDA VS	// // 0
242	D-WP(C)/29809/2024	STATE OF ODISHA AMARESH KHUNTIA VS	PRAVAT KUMAR PANDA VS	// // 0
243	D-WP(C)/29810/2024	STATE OF ODISHA KISHORI BEHERA VS	SATYABRATA MOHANTY VS	// // 0
244	D-WP(C)/29812/2024	MCL, SAMBALPUR BADRI NARAYAN RATHI VS	SUVALAXMI DEVI VS	// // 0
245	D-WP(C)/29815/2024	STATE OF ORISSA BHUBANESWAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
246	D-WP(C)/29816/2024	STATE OF ODISHA SUSHANTA KUMAR DAS VS	SAMARENDRA KUMAR MOHANTY VS	// // 0
247	D-WP(C)/29818/2024	SETTLEMENT OFFICER PRAFULLA KUMAR BEHERA VS	ANURAG PATI VS	// // 0
248	D-WP(C)/29821/2024	STATE OF ODISHA PADMA BIHARI MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
249	D-WP(C)/29822/2024	STATE OF ODISHA CHANDAN KUMAR NAYAK VS STATE OF ODISHA	ANURAG PATI VS	// // 0 //

# ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/29823/2024	SENIOR POST MASTER, GENERAL POST OFFICES, CUTTACK DIVISION VS K.MANORANJAN PATRO	BHABANI SHANKAR RAYAGURU VS	// 0 //
251	D-WP(C)/29824/2024	AKSHAYA KUMAR JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
252	D-WP(C)/29825/2024	SUSANT PARIDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
253	D-WP(C)/29827/2024	BASANTA BARIK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
254	D-WP(C)/29828/2024	ARCHANA DASH VS PRINCIPAL SECY. CUM COMMNR. REVENUE AND DISASTER MANAGEMENT DEPT. BBSR	ASHOK KUMAR SARANGI VS	// 0 //
255	D-WP(C)/29829/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/29831/2024	DHANURDHAR KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/29832/2024	BABAJI CHARAN SAHOO VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
258	D-WP(C)/29833/2024	BHISMADEB BISI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/29835/2024	SADASHIV KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/29836/2024	BISHNU PRASAD PRADHAN VS STATE OF ODISHA	BUDHADEV ROURAY VS	// 0 //
261	D-WP(C)/29837/2024	TADI HIMAGIRI RAO	RAMANATH ACHARYA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/29838/2024	RUNU BEHERA	SARAT CHANDRA MEKAP	//
		VS	VS	0
		COLLECTOR CUM D.M. KHORDHA		//
263	D-WP(C)/29840/2024	M/S. LORDS INFRACON PVT. LTD	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/29841/2024	MADHUSUDAN BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/29843/2024	JYOTIREKHA ROUT	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/29845/2024	BASUDEV RAUT	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECRETARY, WATER RESOURCES DEPT., BBSR		//
267	D-WP(C)/29847/2024	PABITRA MOHAN MISHRA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
268	D-WP(C)/29848/2024	HARAMOHAN MISHRA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/29849/2024	SUJAN CHANDRA MOHANTY	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/29850/2024	BENUDHAR SAHOO	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/29851/2024	NAROTTAM PRADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/29852/2024	BANSHIDHAR SAMAL	NIRANJAN BISWAL	//
		VS	VS	0

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/29853/2024	STATE OF ODISHA RANJAN BALA BILAKHIA VS	KSHIROD KUMAR SAHOO VS	// // ()
274	D-WP(C)/29854/2024	ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI NIRMAL KUMAR MANDAL VS	ASISH MISHRA VS	// // ()
275	D-WP(C)/29855/2024	STATE OF ODISHA NIRANJAN SAHOO VS	GOURI MOHAN RATH VS	// // ()
276	D-WP(C)/29857/2024	STATE OF ODISHA PRIYASA PRADHAN VS	ASISH MISHRA VS	// // ()
277	D-ABLAPL/20671/2024	STATE OF ODISHA KANHU PRADHAN @ KAHNU PRADHAN VS	BIPLABA P.B. BAHALI VS	// // TARASINGI /185 /2024 ()
278	D-ABLAPL/20673/2024 ABLAPL/7217/2024	STATE OF ODISHA NABIN MAHANANDA VS	JAGABANDHU SAHU VS	// // BIJEPUR /217 /2024 ()
279	D-ABLAPL/20674/2024	STATE OF ODISHA SUKANTI PARIDA VS	JAGAJIBAN PRADHAN VS	// // KHAIRA /122 /2024 ()
280	D-ABLAPL/20676/2024	STATE OF ODISHA KARNAL HUSSAIN @ KARNAL UMAR VS	MD. RIAZ VS	// // SUNDARGARH TOWN /305 /2022 ()
281	D-ABLAPL/20682/2024	STATE OF ODISHA PRANABANDHU SAHOO @ TUTU SAHOO VS	DURLLABHA RANJAN MISHRA VS	// // HANDAPA /181 /2024 ()
282	D-ABLAPL/20683/2024	STATE OF ODISHA PRAFULLA NAYAK VS	BISWARANJAN DALAI VS	// // BALIPATNA /273 /2024 ()
283	D-ABLAPL/20685/2024	STATE OF ODISHA AMAR CHANDRA BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	// // // RAMACHANDRAPUR /281 /2024 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :11/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	D-ABLAPL/20688/2024	DAITARI MAHANAND @ MAHANANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /213 /2024 () //
285	D-ABLAPL/20690/2024	DEEPAK SINGH VS STATE OF ODISHA	ANSUMAN BHUYAN VS	BRAJARAJNAGAR /175 /2024 () //
286	D-ABLAPL/20693/2024	GOBINDA KUSHULIA @ GOVIND KUSHULIA VS STATE OF ODISHA	PREMRAJ GOUDA VS	CHANDRAPUR /25 /2021 () //
287	D-ABLAPL/20694/2024	LIPU @ LIPU PATRA @ LIPU KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /419 /2022 () //
288	D-ABLAPL/20696/2024	RAJKISHORE PRADHAN VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	TARASINGI /177 /2024 () //
289	D-ABLAPL/20697/2024	PRASANTA SAHOO VS STATE OF ODISHA	BISWA BHUSAN DAS VS	ERASAMA /303 /2024 () //
290	D-ABLAPL/20698/2024	MEENA MOHAPATRA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	KHURDA SADAR /130 /2024 () //
291	D-ABLAPL/20699/2024	RAMA @ RAM KOTHALA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHANDAPARA /142 /2024 () //
292	D-ABLAPL/20700/2024	BENUDHARA BARIK VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	BARGARH /418 /2024 () //
293	D-ABLAPL/20706/2024	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /257 /2024 () //
294	D-ABLAPL/20707/2024	RANJAN SAHOO @ RANJAN KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	JAGATPUR /199 /2022 () //
295	D-ABLAPL/20708/2024	MADHUSMITA PATTNAIK	ASIT KUMAR JENA	JATNI P.S. /269 /2024

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
296	D-ABLAPL/20711/2024	STATE OF ODISHA PRATAP SAMANTA	SURYAKANTA PALAI	// ERASAMA /294 /2024
		VS	VS	()
297	D-ABLAPL/20713/2024	STATE OF ODISHA PRAVAT SUTAR	MANORANJAN PADHI	// DHUSURI /211 /2024
		VS	VS	()
298	D-ABLAPL/20714/2024	STATE OF ODISHA SANTOSH KUMAR PARIDA	AKSHAYA KUMAR SUBUDHI	// DELANGA /248 /2024
		VS	VS	()
299	D-ABLAPL/20715/2024	STATE OF ODISHA NIRANJAN SAHOO	SUDEEP KUMAR SARANGI	// KHANDAPARA /111 /2024
		VS	VS	()
300	D-ABLAPL/20720/2024	STATE OF ODISHA SUMANTA KU JENA @ SUSANTA JENA	LAMBODOR ACHARI	// BHANJANAGAR /459 /2024
		VS	VS	()
301	D-ABLAPL/20725/2024	STATE OF ODISHA SURYA @ SURYA SIKHA TANDI	SUNIL KUMAR PANDA	// BARGARH /308 /2024
		VS	VS	()
302	D-ABLAPL/20726/2024	STATE OF ODISHA MANGU @ BISWAMBER DALAI	SUNIL KUMAR PANDA	// KUAKHIA /288 /2024
		VS	VS	()
303	D-ABLAPL/20728/2024	STATE OF ODISHA ALU PRASHANTA	IPSIT AUROBINDO ACHARYA	// DIGAPAHANDI /256 /2024
		VS	VS	()
304	D-ABLAPL/20737/2024	STATE OF ODISHA PRABHASINI MAHUNTA	SURESH KUMAR PANDA	// INFOCITY PS /289 /2023
		VS	VS	()
305	D-ABLAPL/20738/2024	STATE OF ODISHA TRILOCHAN SAHOO	SURESH KUMAR PANDA	// CHOUDWAR /490 /2021
		VS	VS	()
306	D-ABLAPL/20741/2024	STATE OF ODISHA PRANAB KUMAR MISHRA	DR. NIRANJAN SWAIN	// PURI SADAR /288 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-ABLAPL/20742/2024	STATE OF ODISHA DEBASISH MALIK @ BABOOL VS	SATYA NARAYAN MISHRA 4 VS	// PATKURA /482 /2021 ()
308	D-ABLAPL/20743/2024	STATE OF ODISHA SUNIL KUMAR SAHOO VS	SAKTI MOHAN BEHERA VS	// BALIANTA P.S. /322 /2024 ()
309	D-ABLAPL/20744/2024	STATE OF ODISHA KANHA @ AUROBINDA MOHANTY VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /229 /2024 ()
310	D-ABLAPL/20745/2024	STATE OF ODISHA JITU MUKHI VS	RAKESH KUMAR SARANGI VS	// SARANAKUL /117 /2024 ()
311	D-ABLAPL/20746/2024	STATE OF ODISHA PRAVAKAR SOREN @ PRABHAKAR SARAN @ BULA VS	SATYABRATA DASH VS	// JENAPUR /180 /2019 ()
312	D-ABLAPL/20748/2024	STATE OF ODISHA SIBANANDA PRADHAN VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /250 /2024 ()
313	D-ABLAPL/20749/2024	STATE OF ODISHA MANAS POTHAL @ BHENDI VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /354 /2021 ()
314	D-ABLAPL/20759/2024	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	MANORANJAN PADHI VS	// DHUSURI /211 /2024 ()
315	D-ABLAPL/20762/2024	STATE OF ODISHA AJAYA MALLICK VS	PITAMBAR PANDA VS	// ERASAMA /198 /2024 ()
316	D-ABLAPL/20765/2024	STATE OF ODISHA GANESH CHANDRA BEHERA VS	DILLIP KUMAR MOHARANA VS	// CUTTACK SADAR /99 /2020 ()
317	D-ABLAPL/20769/2024	STATE OF ODISHA SUBHRAJIT SAMAL @ DIPUNA VS UNION OF INDIA RAILWAY	PRASANT KUMAR BARIK VS	// / /0 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-ABLAPL/20772/2024	GANDHRAB KANDI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	ASTARANGA /161 /2024 () //
319	D-ABLAPL/20773/2024	RAMAN CHHATAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH SADAR /298 /2024 () //
320	D-ABLAPL/20775/2024	SUMEET PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /585 /2024 () //
321	D-ABLAPL/20776/2024	MITISH @ MITESH RANJAN LENKA VS STATE OF ODISHA	AMLAN MOHANTY VS	TANGI /99 /2024 () //
322	D-ABLAPL/20778/2024	MANIDRA PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	LANJIGARH /56 /2024 () //
323	D-ABLAPL/20779/2024	AKASH KUMAR SWAIN @ AKASH SWAIN @ BAPI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /243 /2024 () //
324	D-ABLAPL/20782/2024	PHHINA JENA @ DHRUTI SUNDAR JENA VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KANAS /120 /2024 () //
325	D-ABLAPL/20784/2024	DEEPAK KODAMASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /377 /2024 () //
326	D-ABLAPL/20785/2024	KARTIKA BISOYI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	/ /0 () //
327	D-ABLAPL/20786/2024	RANJIT PALEI VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /677 /2023 () //
328	D-ABLAPL/20788/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUNIGUDA /123 /2024 () //
329	D-ABLAPL/20789/2024	KANAKLATA KHUNTIA	DEBASNAN DAS	MADHUPATNA /18 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
330	D-ABLAPL/20790/2024	VS STATE OF ODISHA RAJESH HARICHANDAN	VS PARTHA SARATHI DAS	() // NIRAKARPUR /159 /2024
331	D-ABLAPL/20791/2024	VS STATE OF ODISHA BIBHUTI BEHERA @ BIBHUTI BHUSAN BEHERA	VS ANNADA SANKAR JENA	() // SATYABADI /74 /2024
332	D-ABLAPL/20792/2024	VS STATE OF ODISHA BIJAY KUMAR JENA	VS AKASH BHUYAN	() // MAHANGA /49 /2017
333	D-ABLAPL/20793/2024	VS STATE OF ODISHA KUSHADHWAJA JENA	VS AKASH BHUYAN	() // MAHANGA /49 /2017
334	D-ABLAPL/20794/2024	VS STATE OF ODISHA BULU JENA @ MADAN JENA	VS AKASH BHUYAN	() // MAHANGA /49 /2017
335	D-ABLAPL/20795/2024	VS STATE OF ODISHA BIBHUTI BHUSAN JENA	VS ANNADA SANKAR JENA	() // KANAS /62 /2024
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :11/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/20026/2024 MSA/21/2024	URMILA GURU MP	SATYA SMRUTI MOHANTY	68/2024
2	D-JCRLA/43/2017 JCRLA/43/2017	SUMAN BEHERA MP		93/2024
3	D-JCRLA/43/2017 JCRLA/43/2017	SUMAN BEHERA MP		94/2024
4	D-CRLMP/11659/2024 CRLMP/669/2024	ADHIKARI BEHERA MP	BIDYADHAR MANSING	161/2024
5	D-TRP(C)/22485/2024 TRP(C)/145/2024	SANTILATA BEHERA MP		178/2024
6	D-TRP(C)/29329/2024 TRP(C)/ /	SUKANYA PANDA MP	SANJAYA KUMAR PATRI	179/2024
7	D-CMAPL/18723/2024 CMAPL/150/2024	PROMODINI JUADI MP	SRIKAR KUMAR RATH, M.BEHERA, A.CHOUDHURY, SHRADHA	271/2024
8	D-CMAPL/18901/2024 CMAPL/187/2024	BAYAMANA PANDA MP		272/2024
9	D-CMAPL/19260/2024 CMAPL/186/2024	KUSHA NANDA MP		273/2024
10	D-CMAPL/29826/2024 CMAPL/ /	KAVITANJALI TRIPATHY MP	ADV	274/2024
11	D-CMAPL/29834/2024 CMAPL/ /	RATNAPRIYA DAS MP	ADV	275/2024
12	D-CMAPL/29839/2024 CMAPL/ /	RAHASBEHARI DAS MP	ADV	276/2024
13	D-CMAPL/29842/2024 CMAPL/ /	KAMALA CHOWHAN MP	ADV	277/2024
14	D-MATA/28819/2024 MATA/ /	SANTOSH KUMAR PANDU @ SANTOSH PANDU MP	SUJATA PRASANNA DAS	294/2024
15	D-MATA/128/2023 MATA/128/2023	SASMITA MOHARANA MP	RABI NARAYAN BEHERA, MR. SURYAKANTA DASH	295/2024
16	D-MATA/29168/2024 MATA/ /	UDAYA MOHANTY MP	MITHUN DAS	296/2024
17	D-RPFAM/29787/2024 RPFAM/ /	SWARUP RANJAN SWAIN MP	ARUN KUMAR DAS	299/2024
18	D-RPFAM/29787/2024 RPFAM/ /	SWARUP RANJAN SWAIN MP	ARUN KUMAR DAS	300/2024
19	D-CONTC/15640/2024 CONTC/2667/2024	KORA MADALA MP	R.K.KANUNGO	364/2024
20	D-FAO/29830/2024 FAO/ /	DAYASHILA SAHU MP	SATYABAN SAHOO	573/2024
21	D-CRLREV/16212/2024 CRLREV/ /	CHANDRA @ CHANDRAKANTA DALABEHERA MP	SAROJ KUMAR PADHY	581/2024
22	D-CRLREV/20681/2024 CRLREV/ /	MANAS RANJAN NAYAK MP	SIDDHARTH GOUTAM DAS	582/2024
23	D-CMP/19274/2024 CMP/460/2024	TAPASWINI PADHI MP	SUJATA JENA	797/2024
24	D-CMP/1591/2023 CMP/1591/2023	ASIT KUMAR MISHRA MP	SAROJ KUMAR PADHY	798/2024
25	D-CMP/23765/2024 CMP/600/2024	PRIYADARSHINI MOHAPATRA MP	C.KASTURI	799/2024
26	D-RSA/12020/2024	RABICHANDRA PRADHAN	AMIT KUMAR NATH	

	RSA/95/2024	MP		799/2024
27	D-RSA/234/2002	BHAGABAN MOHAPATRA	M/S.P.K.PATNAIK	
	RSA/234/2002	MP		800/2024
28	D-CMP/29819/2024	LAXMIPRIYA PATRA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		800/2024
29	D-RSA/234/2002	BHAGABAN MOHAPATRA	M/S.P.K.PATNAIK	
	RSA/234/2002	MP		801/2024
30	D-RSA/234/2002	BHAGABAN MOHAPATRA	M/S.P.K.PATNAIK	
	RSA/234/2002	MP		802/2024
31	D-RSA/234/2002	BHAGABAN MOHAPATRA	M/S.P.K.PATNAIK	
	RSA/234/2002	MP		803/2024
32	D-BLAPL/11661/2024	SRIDHAR BEHERA	SUSHANTA KUMAR PRADHAN	
	BLAPL/3807/2024	MP		834/2024
33	D-BLAPL/324/2022	BIKRAM NARENDRASINGH		
	BLAPL/324/2022	MP		835/2024
34	D-BLAPL/8354/2024	GURU CHARAN NARENDRA	PRANAYA KUMAR DASH	
	BLAPL/2577/2024	MP		836/2024
35	D-BLAPL/18801/2024	LALIT KUMAR BISOI @ GUDU		
	BLAPL/6418/2024	MP		837/2024
36	D-BLAPL/16467/2024	SK. SAHID SALIM @ MD. SAHID SALIM		
	BLAPL/5689/2024	MP		838/2024
37	D-BLAPL/11938/2024	MUSLIM BAGHAR JAFRI	SMRUTI RANJAN ROUT	
	BLAPL/3910/2024	MP		839/2024
38	D-ABLAPL/5736/2024	PURNA CHANDRA SETHI	UNMESH CHANDRA JENA	
	ABLAPL/2185/2024	MP		1295/2024
39	D-ABLAPL/10197/2024	PURNA CHANDRA SETHI	UNMESH CHANDRA JENA	
	ABLAPL/3637/2024	MP		1296/2024
40	D-ABLAPL/11100/2021	LAPAS SAHOO	RAMESH CHANDRA ROUT	
	ABLAPL/11100/2021	MP		1297/2024
41	D-ABLAPL/17945/2024	MANAS KUMAR MALLIK		
	ABLAPL/6365/2024	MP		1298/2024
42	D-ABLAPL/17015/2024	PRAGYAN PARAMITA TRIPATHY		
	ABLAPL/5930/2024	MP		1299/2024
43	D-ABLAPL/7083/2024	ABHISHEK TRIPATHY		
	ABLAPL/3546/2024	MP		1300/2024
44	D-ABLAPL/18597/2024	GANESH CHANDRA BEHERA		
	ABLAPL/6561/2024	MP		1301/2024
45	D-ABLAPL/18544/2024	SANU DAS		
	ABLAPL/6568/2024	MP		1302/2024
46	D-ABLAPL/17915/2024	DINESH CHANDRA DAS		
	ABLAPL/6259/2024	MP		1303/2024
47	D-ABLAPL/17917/2024	DINESH CHANDRA DAS		
	ABLAPL/6260/2024	MP		1304/2024
48	D-ABLAPL/8271/2023	TAPAS KUMAR SAHOO	M/S BISWAJIT NAYAK, A.K. PATRA, S. SAMANTRAY	
	ABLAPL/8271/2023	MP		1305/2024
49	D-MACA/29704/2024	SOUDAMINI CHAINI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1505/2024
50	D-MACA/29704/2024	SOUDAMINI CHAINI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1506/2024
51	D-MACA/29725/2024	NEW INDIA ASSURANCE CO. LTD	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1507/2024
52	D-MACA/29725/2024	NEW INDIA ASSURANCE CO. LTD	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1508/2024
53	D-MACA/29139/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	COMPANYSANKAR,MISHRA	
	MACA/ /	MP		1509/2024
54	D-MACA/29139/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	COMPANYSANKAR,MISHRA	
	MACA/ /	MP		1510/2024
55	D-MACA/25013/2024	ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		1511/2024
56	D-MACA/25045/2024	D.M.,ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		1512/2024
57	D-MACA/29755/2024	D.M., ORIENTAL INSURANCE CO.LTD.,BAICORIENTA		
	MACA/ /	MP		1513/2024

58	D-MACA/29757/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO. L.T.D. RIMJHIMBALA PATI MP		1514/2024
59	D-MACA/29755/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD.,BAIKALORITA MP		1515/2024
60	D-MACA/863/2023 MACA/863/2023	THE NEW INDIA ASSURANCE CO. LTD. ADAM ALI KHAN MP		1516/2024
61	D-MACA/28032/2024 MACA/ /	KOTAK MAHINDRA GENERAL INSURANCE CO.LTD. KUMARADI KHAN MP		1517/2024
62	D-MACA/29813/2024 MACA/ /	D.M, NEW INDIA ASSURANCE CO. L.T.D. BIJOY DASMOHAPATRA MP		1518/2024
63	D-MACA/29813/2024 MACA/ /	D.M, NEW INDIA ASSURANCE CO. L.T.D. BIJOY DASMOHAPATRA MP		1519/2024
64	D-MACA/29817/2024 MACA/ /	D.M, NEW INDIA ASSURANCE CO. L.T.D. BIJOY DASMOHAPATRA MP		1520/2024
65	D-MACA/29817/2024 MACA/ /	D.M, NEW INDIA ASSURANCE CO. L.T.D. BIJOY DASMOHAPATRA MP		1521/2024
66	D-CRLA/20687/2024 CRLA/ /	SUDHIR KUMAR RAUT MP	SAROJ KUMAR PADHY	1713/2024
67	D-CRLA/20687/2024 CRLA/ /	SUDHIR KUMAR RAUT MP	SAROJ KUMAR PADHY	1714/2024
68	D-CRLA/20692/2024 CRLA/ /	HARA PRASAD BEHERA MP	DEEPAK KU SAHOO	1715/2024
69	D-CRLA/253/2005 CRLA/253/2005	SUNYABASI NANDA MP	M/S HEMANTA KUMAR MUND	1716/2024
70	D-CRLA/253/2005 CRLA/253/2005	SUNYABASI NANDA MP	M/S.SANTOSH K.MUND	1717/2024
71	D-CRLA/781/2017 CRLA/781/2017	ASTAM CHANDRA PATEL MP	M/S.BISWAPRAKASH DHAL	1718/2024
72	D-CRLA/20735/2024 CRLA/ /	SHYAMA SUNDAR BARIK MP	RAMESH CHANDRA MAHARANA	1719/2024
73	D-CRLA/20735/2024 CRLA/ /	SHYAMA SUNDAR BARIK MP	RAMESH CHANDRA MAHARANA	1720/2024
74	D-CRLA/20736/2024 CRLA/ /	BIJAY RAJAK MP	RAMESH CHANDRA MAHARANA	1721/2024
75	D-CRLA/20735/2024 CRLA/ /	SHYAMA SUNDAR BARIK MP	RAMESH CHANDRA MAHARANA	1722/2024
76	D-CRLA/20736/2024 CRLA/ /	BIJAY RAJAK MP	RAMESH CHANDRA MAHARANA	1723/2024
77	D-CRLA/20736/2024 CRLA/ /	BIJAY RAJAK MP	RAMESH CHANDRA MAHARANA	1724/2024
78	D-CRLA/19829/2024 CRLA/ /	GANGADHAR NAYAK MP	LAMBODOR ACHARI	1725/2024
79	D-CRLA/20766/2024 CRLA/ /	JOSHEF RAITA MP	SUJATA JENA	1726/2024
80	D-CRLA/20766/2024 CRLA/ /	JOSHEF RAITA MP	SUJATA JENA	1727/2024
81	D-CRLA/527/2020 CRLA/527/2020	SUKUTA @ ASHOK JENA MP	RASHMI RANJAN MISHRA	1728/2024
82	D-CRLA/20766/2024 CRLA/ /	JOSHEF RAITA MP	SUJATA JENA	1729/2024
83	D-CRLA/126/2014 CRLA/126/2014	KARUNAKAR DAS MP	M/S.BASANTA KU.DAS	1730/2024
84	D-CRLA/20796/2024 CRLA/ /	KALIA @ RAJA @ JUGAL KISHORE BHOI MP	GOUTAM CHARAN ROUT	1731/2024
85	D-CRLA/20796/2024 CRLA/ /	KALIA @ RAJA @ JUGAL KISHORE BHOI MP	GOUTAM CHARAN ROUT	1732/2024
86	D-CRLMC/20672/2024 CRLMC/ /	LABANGA SAHU MP	BIPLABA P.B. BAHALI	1813/2024
87	D-CRLMC/20046/2024 CRLMC/2560/2024	SUKANTA KUMAR BISWAL MP	MITU KUMAR BISWAL	1814/2024
88	D-CRLMC/20680/2024 CRLMC/ /	PRAVAKAR MOHANTY MP	PRASANNA KUMAR MISHRA	1815/2024
89	D-CRLMC/19732/2024	NRUSINGHA CHARAN BEHERA	BIDYADHAR MANSING	

	CRLMC/ /	MP		1816/2024
90	D-CRLMC/20702/2024	VIKASH KUMAR	UMA CHARAN MISHRA	
	CRLMC/ /	MP		1817/2024
91	D-CRLMC/17081/2024	BIRENDRA KUMAR BEHERA		
	CRLMC/2265/2024	MP		1818/2024
92	D-CRLMC/20803/2024	SHIV KUMAR SINGLA	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		1819/2024
93	D-CRLMC/20804/2024	SUBASH AGARWAL	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		1820/2024
94	D-WA/29668/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5060/2024
95	D-WA/29668/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5061/2024
96	D-WA/29668/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5062/2024
97	D-WA/29672/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5063/2024
98	D-WA/29672/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5064/2024
99	D-WA/29672/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5065/2024
100	D-WA/29694/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5066/2024
101	D-WA/29694/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5067/2024
102	D-WA/29694/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5068/2024
103	D-WA/29674/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		5069/2024
104	D-WA/29674/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		5070/2024
105	D-WA/29674/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		5071/2024
106	D-WA/29679/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5072/2024
107	D-WA/29679/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5073/2024
108	D-WA/29679/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5074/2024
109	D-WA/29708/2024	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		5075/2024
110	D-WA/29708/2024	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		5076/2024
111	D-WA/29708/2024	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		5077/2024
112	D-WA/29718/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5078/2024
113	D-WA/29718/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5079/2024
114	D-WA/29718/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5080/2024
115	D-WA/29723/2024	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		5081/2024
116	D-WA/29723/2024	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		5082/2024
117	D-WA/29723/2024	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		5083/2024
118	D-WA/29740/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		5084/2024
119	D-WA/29740/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		5085/2024
120	D-WA/29747/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5086/2024

121	D-WA/29747/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5087/2024
122	D-WA/29747/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5088/2024
123	D-WA/29758/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA,A.G.A	5089/2024
124	D-WA/29770/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA, A.S.C.	5090/2024
125	D-WA/29758/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA,A.G.A	5091/2024
126	D-WA/29770/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA, A.S.C.	5092/2024
127	D-WA/29758/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA,A.G.A	5093/2024
128	D-WA/29770/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA, A.S.C.	5094/2024
129	D-WA/29798/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5095/2024
130	D-WA/29798/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5096/2024
131	D-WA/29798/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5097/2024
132	D-WA/29811/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS,A.S.C	5098/2024
133	D-WA/29811/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS,A.S.C	5099/2024
134	D-WA/29811/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS,A.S.C	5100/2024
135	D-WA/29814/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	5101/2024
136	D-WA/29814/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	5102/2024
137	D-WA/29814/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	5103/2024
138	D-WP(C)/29665/2024 WP(C)/ /	NAMRATA KUMARI SAMAL MP	ASISH MISHRA	8930/2024
139	D-WP(C)/29666/2024 WP(C)/ /	RASHMITA MAJHI MP	ASISH MISHRA	8931/2024
140	D-WP(C)/29667/2024 WP(C)/ /	SATYABRATA BISHI MP	ASISH MISHRA	8932/2024
141	D-WP(C)/29669/2024 WP(C)/16894/2024	BABULA BEHERA MP	ASISH MISHRA	8933/2024
142	D-WP(C)/29670/2024 WP(C)/ /	SUJATA NAYAK MP	ASISH MISHRA	8934/2024
143	D-WP(C)/29671/2024 WP(C)/ /	TRUPTIMAYEE MODI MP	ASISH MISHRA	8935/2024
144	D-WP(C)/29673/2024 WP(C)/ /	PRIYA RANJAN BEHERA MP	ASISH MISHRA	8936/2024
145	D-WP(C)/29676/2024 WP(C)/ /	SANTOSH KUMAR BEHERA MP	ASISH MISHRA	8937/2024
146	D-WP(C)/29675/2024 WP(C)/ /	PREMANSHU KUMAR BEHERA MP	ASISH MISHRA	8938/2024
147	D-WP(C)/13085/2024 WP(C)/7589/2024	ORISSA STEVEDORS LTD., CUTTACK MP	JAYDEEP PAL	8939/2024
148	D-WP(C)/29678/2024 WP(C)/ /	BHADRAKANTA MAHAPRASAD MAHARANA MP	SAMIR KUMAR MISHRA	8940/2024
149	D-WP(C)/29677/2024 WP(C)/ /	SANTOSH KUMAR AGRASINGH MP	ASISH MISHRA	8941/2024
150	D-WP(C)/29681/2024 WP(C)/16881/2024	KANHU CHARAN PRADHAN MP	SURYAKANTA DWIBEDI	8942/2024
151	D-WP(C)/29683/2024 WP(C)/ /	RAJESH KUMAR BHOI MP	ASISH MISHRA	8943/2024
152	D-WP(C)/29687/2024	RASMITA DASH	ASISH MISHRA	

	WP(C)/ /	MP		8944/2024
153	D-WP(C)/12781/2024 WP(C)/7019/2024	M/S. MODI PROJECTS LTD. RANCHI MP	PAMI RATH	8945/2024
154	D-WP(C)/29689/2024 WP(C)/ /	BARUN KUMAR KINDO MP	ASISH MISHRA	8946/2024
155	D-WP(C)/29690/2024 WP(C)/ /	BIMLA TIRKEY MP	ASISH MISHRA	8947/2024
156	D-WP(C)/29691/2024 WP(C)/ /	WEIGHING INDIA MP	RAJAT KUMAR PANDA	8948/2024
157	D-WP(C)/29692/2024 WP(C)/ /	KALI PRASAD SATAPATHY MP	ASISH MISHRA	8949/2024
158	D-WP(C)/29693/2024 WP(C)/ /	JHARANA NAYAK MP	ASISH MISHRA	8950/2024
159	D-WP(C)/29695/2024 WP(C)/16885/2024	KARUNAKAR ROUT MP	ANJAN KUMAR BISWAL	8951/2024
160	D-WP(C)/29697/2024 WP(C)/16888/2024	SASANGA VILLAGE KOTHA GHARA, CUTTACK MP	ANJAN KUMAR BISWAL	8952/2024
161	D-WP(C)/29698/2024 WP(C)/16874/2024	DEEPAK KUMAR SWAIN MP	MANOJ KUMAR PATI	8953/2024
162	D-WP(C)/29699/2024 WP(C)/16861/2024	MAA JAGULAI THAKURANI, CUTTACK MP	ANJAN KUMAR BISWAL	8954/2024
163	D-WP(C)/17104/2024 WP(C)/9337/2024	M/S GM IRON AND STEEL COMPANY LTD, NIRMALPUR, JHANSI MP	ANJAN KUMAR BISWAL	8955/2024
164	D-WP(C)/29702/2024 WP(C)/16872/2024	SHANI MANDIRA, SASANGA, CUTTACK MP	ANJAN KUMAR BISWAL	8956/2024
165	D-WP(C)/29703/2024 WP(C)/ /	FRANKLIN INSTITUTE OF MEDICAL SCIENCES MP	GEENA RANJAN SETHI	8957/2024
166	D-WP(C)/29705/2024 WP(C)/16876/2024	PRAGNYA PARAMITA SAHOO MP	BHABANI SANKAR DAS	8958/2024
167	D-WP(C)/2571/2014 WP(C)/2571/2014	SOMANATHA RAM MP	M/S.PITAMBAR JENA	8959/2024
168	D-WP(C)/29707/2024 WP(C)/ /	MAMITA KUMARI PRADHAN MP	BISWABIHARI MOHANTY	8960/2024
169	D-WP(C)/1985/2024 WP(C)/1392/2024	RANJULATA SWAIN MP		8961/2024
170	D-WP(C)/1981/2024 WP(C)/1394/2024	PRIYADARSHINI SWAIN MP		8962/2024
171	D-WP(C)/3206/2024 WP(C)/2326/2024	ANJELO NAYAK MP	SUJATA JENA	8963/2024
172	D-WP(C)/29728/2024 WP(C)/ /	RAMACHANDRA MUNDACHHINA MP	SATYAJIT BEHERA	8964/2024
173	D-WP(C)/29738/2024 WP(C)/ /	INDIRA GANDHI INSTITUTE OF TECHNOLOGY, KONTAL, BILASPUR MP	UJASHA KONTAL HISTORY PROVIDENT FUND	8965/2024
174	D-WP(C)/29732/2024 WP(C)/ /	BHASKAR RANA MP	MANMAYA KUMAR DASH	8966/2024
175	D-WP(C)/29739/2024 WP(C)/ /	MANOJ KUMAR MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	8967/2024
176	D-WP(C)/29741/2024 WP(C)/ /	NARAYAN PRADHAN MP	SAMEER KUMAR DAS	8968/2024
177	D-WP(C)/29742/2024 WP(C)/ /	DR. UMESH PANIGRAHI MP	KRISHNA CHANDRA SAHU	8969/2024
178	D-WP(C)/29746/2024 WP(C)/ /	MAHAMMED FAZIL AZIZI @ MD FAZIL AZIZI MP	SUNIL KUMAR PANDA	8970/2024
179	D-WP(C)/29748/2024 WP(C)/ /	SUBHASHREE PANIGRAHI MP	BRAHMANANDA TRIPATHY	8971/2024
180	D-WP(C)/29753/2024 WP(C)/ /	DHANESWAR MOHAPATRA MP	SAIBRATA RATH	8972/2024
181	D-WP(C)/29754/2024 WP(C)/ /	G R INFRAPROJECTS LTD, HARYANA MP	ABHISHEK DASH	8973/2024
182	D-WP(C)/29756/2024 WP(C)/ /	DHARMENDRA KUMBHAR MP	SHASHI BHUSAN JENA	8974/2024
183	D-WP(C)/29450/2024 WP(C)/ /	AMIYA KUMAR BISWAL MP	DURGESH NARAYAN RATH	8975/2024

184	D-WP(C)/759/2012 WP(C)/759/2012	BRAHMANANDA KAR MP	M/S.NIRANJAN LENKA	8976/2024
185	D-WP(C)/29763/2024 WP(C)/ /	RAKESH KUMAR MOHAPATRA MP	ASISH MISHRA	8977/2024
186	D-WP(C)/29764/2024 WP(C)/ /	SUDHA KUMARI KESHARI MP	ASISH MISHRA	8978/2024
187	D-WP(C)/29765/2024 WP(C)/ /	PROMILA TIRKEY MP	ASISH MISHRA	8979/2024
188	D-WP(C)/27905/2024 WP(C)/15725/2024	GOVERING BODY OF HALADIA COLLEGE, MP	SHAMBER KUMAR DAS	8980/2024
189	D-WP(C)/29768/2024 WP(C)/ /	NIROJ KUMAR SINGH MP	ASISH MISHRA	8981/2024
190	D-WP(C)/29769/2024 WP(C)/ /	DHANURJAYA NAIK MP	ASISH MISHRA	8982/2024
191	D-WP(C)/998/2024 WP(C)/1229/2024	SUNANDA SUKLA MP		8983/2024
192	D-WP(C)/29771/2024 WP(C)/ /	PABITRA MOHAN PRADHAN MP	ASISH MISHRA	8984/2024
193	D-WP(C)/29772/2024 WP(C)/ /	ELINA PRIYADARSHINI MP	ASISH MISHRA	8985/2024
194	D-WP(C)/29773/2024 WP(C)/ /	SULOCHANA BEHERA MP	DURGESH NARAYAN RATH	8986/2024
195	D-WP(C)/29775/2024 WP(C)/ /	BISHNU NARAYAN NAIK MP	ASISH MISHRA	8987/2024
196	D-WP(C)/9783/2010 WP(C)/9783/2010	DHANSINGH NAYAK MP	ASHIT KUMAR DASH	8988/2024
197	D-WP(C)/27184/2024 WP(C)/ /	KSHIROD NAYAK MP	RANJAN KUMAR NAYAK	8989/2024
198	D-WP(C)/29793/2024 WP(C)/ /	GAGAN BIHARI SWAIN MP	PRONoy MOHANTY	8990/2024
199	D-WP(C)/29806/2024 WP(C)/ /	KULDHAR BHAINSA MP	PRITAM KUMAR MOHANTY	8991/2024
200	D-WP(C)/9201/2022 WP(C)/9201/2022	SRIRAM PADARBINDA ACHARJYA MP	MANOJ KUMAR MOHANTY	8992/2024
201	D-WP(C)/9198/2022 WP(C)/9198/2022	RAMAKANTA MAHAPATRA MP	MANOJ KUMAR MOHANTY	8993/2024
202	D-WP(C)/29810/2024 WP(C)/ /	KISHORI BEHERA MP	SATYABRATA MOHANTY	8994/2024
203	D-WP(C)/29812/2024 WP(C)/ /	BADRI NARAYAN RATHI MP	SUVALAXMI DEVI	8995/2024
204	D-WP(C)/29818/2024 WP(C)/ /	PRAFULLA KUMAR BEHERA MP	ANURAG PATI	8996/2024
205	D-WP(C)/29822/2024 WP(C)/ /	CHANDAN KUMAR NAYAK MP	ANURAG PATI	8997/2024
206	D-WP(C)/29825/2024 WP(C)/ /	SUSANT PARIDA MP	ANURAG PATI	8998/2024
207	D-WP(C)/29836/2024 WP(C)/ /	BISHNU PRASAD PRADHAN MP	BUDHADEV ROURAY	8999/2024
208	D-WP(C)/29837/2024 WP(C)/ /	TADI HIMAGIRI RAO MP	RAMANATH ACHARYA	9000/2024
209	D-WP(C)/29840/2024 WP(C)/ /	M/S. LORDS INFRACON PVT. LTD MP	PRABODHA CHANDRA NAYAK	9001/2024
210	D-WP(C)/25099/2024 WP(C)/14319/2024	BANALATA DAS MP	DIPTI RANJAN SWAIN	9002/2024
211	D-WP(C)/29843/2024 WP(C)/ /	JYOTIREKHA ROUT MP	SAIBRATA RATH	9003/2024
212	D-WP(C)/17377/2015 WP(C)/17377/2015	DEBENDRANATH MISHRA MP	M/S.AJIT KU.CHOUDHURY	9004/2024
213	D-WP(C)/29851/2024 WP(C)/ /	NAROTTAM PRADHAN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	9005/2024
214	D-WP(C)/29853/2024 WP(C)/ /	RANJAN BALA BILAKHIA MP	KSHIROD KUMAR SAHOO	9006/2024
215	D-WP(C)/29854/2024	NIRMAL KUMAR MANDAL	ASISH MISHRA	

216	WP(C)/ / D-WP(C)/29857/2024 WP(C)/ /	MP PRIYASA PRADHAN MP	ASISH MISHRA	9007/2024 9008/2024
-----	--	-----------------------------	--------------	------------------------